

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO. 2812
TO BE ANSWERED ON 20.03.2017**

FDDI and Mewar University

2812. SHRI C.R. PATIL:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government has been made aware that the Footwear Design and Development Institute (FDDI), Ministry of Commerce and Industry is not being run as per the norms of University Grants Commission (UGC) for degree and PG Courses; and
- (b) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a)&(b): It came to the notice of University Grants Commission (UGC) that Footwear Design & Development Institute (FDDI), Noida under administrative control of Ministry of Commerce & Industry, Government of India has signed Memorandum of Understanding (MoU) with Mewar University, a State Private University for offering courses and awarding degrees to the students. Since the State Private Universities are unitary in nature, they cannot affiliate institutions. State Private Universities can conduct courses in regular mode at their main campus only. Accordingly, UGC directed the Mewar University to discontinue the MoU signed with FDDI. Consequently, Mewar University discontinued such arrangements.

FDDI is presently affiliated to Indira Gandhi National Open University (IGNOU) for award of degrees. It has also applied for Deemed to be University status for which Letter of Intent (LoI) has been issued. Deemed to be University status shall be given to institute in case it fulfils the condition mentioned in the LOI. Further, a Footwear Design & Development Institute (FDDI) Bill, 2017 has been introduced in Lok Sabha on 14th March, 2017 to declare FDDI as an Institution of National Importance.
